

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1068 OF 2006

KAILASH GOUR & ORS

Appellant (s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With office report)

Date: 30/11/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s)

Mr. Azim H. Laskar, Adv.
Mr. Sachin Das, Adv.
Mr. Abhijit Sengupta, Adv.

For Respondent(s)

Mr. Avijit Roy, Adv.
Ms. Deepika Ghatowar, Adv.
Ms. Vartika Sahay, Adv.
For M/S Corporate Law Group, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Azim H. Laskar, learned counsel for the

appellants resumed his arguments at 10:30 A.M.

and concluded at 12:50 P.M. Thereafter, Mr.

Avijit Roy, learned counsel for the State of

Assam commenced his arguments and concluded at

3:00 P.M.

Hearing concluded.

Judgment reserved.

[KALYANI GUPTA]
COURT MASTER

[A.S. BISHT]
COURT MASTER

[INDU SATIJA]
COURT MASTER